

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

16. C.P.(IB)-2673(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.11.2019**

NAME OF THE PARTIES: Pacific Blue Cargo Pvt Ltd

v/s.

National Plastic Industries Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Petitioner is directed to file Form-II. List MA and the main application
on 05.12.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)